

(c) the composition of the High Powered Committee constituted in this regard;

(d) whether there is any representative from the Government of India Librarians Association (GILA) and librarian from Central Government Libraries (beneficiary libraries) working as members of the said committee; and

(e) the details of criteria for nominating/selecting the members of the said Committee?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) to (c) Yes sir. To examine the recommendations of the Fifth Central Pay Commission and to suggest categorization formula and staffing pattern in government libraries, a High Powered Committee consisting of the following was constituted in 2003:-

- |  |                   |
|--|-------------------|
| 1. Shri A.R. Bandopadhyaya   | -Chairman         |
| 2. Joint Secretary (Culture)   | -Member           |
| 3. Director, National Library  | -Member           |
| 4. Director, Department of Expenditure                                       | -Member           |
| 5. Joint Secretary, Department of Personnel and Training                     | -Member           |
| 6. Dr. H.K. Kaul, Director, Developing Library Network (DELNET)              | -Member           |
| 7. Dr. K.K. Banerjee, Director, Raja Rammohan Roy Library Foundation (RRRLF) | -Member           |
| 8. Director, Central Secretariat Library                                     | -Member Secretary |

(d) There was no representative from the Government of India Librarians Association. However, Director, National Library, Director, RRRLF and Director, Central Secretariat Library represented the beneficiary libraries.

(e) The Committee was constituted with representatives from the Ministry of Finance, Department of Personnel and Training and Ministry of Culture.

#### **Dilapidated condition of monuments in Tamil Nadu**

3739. SHRI T.M. SELVAGANAPATHI: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that many monuments of historical importance being run and managed by the Archaeological Survey of India, (ASI) are in dilapidated condition in the State of Tamil Nadu;

(b) if so, the details thereof and the steps being taken by Government to renovate them; and

(c) whether it is also a fact that Government plans to undertake more excavations in the State of Tamil Nadu to discover more on the history of Tamils?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) No Sir. The protected monuments of Archaeological Survey of India in Tamil Nadu are in a good state of preservation. The conservation work on them is attended to, regularly.

(c) At present Archaeological Survey of India has no plan to undertake excavations in the State of Tamil Nadu.

#### **Protection of Jahangir's grave in J and K by ASI**

3740. PROF. SAIF-UD-DIN SOZ: Will the Minister of CULTURE be pleased to state:

(a) whether the Ministry is aware of the fact that one of the two graves of the Mughal emperor Jahangir is situated at Chingus (Rajouri), Jammu and Kashmir; and

(b) whether it is a fact that it is not being looked after by the Archaeological Survey of India (ASI)?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) Yes, Sir. It has not been declared centrally protected monument.

#### **Progress of excavation projects**

3741. SHRI PARIMAL NATHWANI: Will the Minister of CULTURE be pleased to state:

(a) whether several excavation projects were undertaken in the country during the Tenth Five Year Plan;

(b) if so, whether Dholavira (Kutch, Gujarat) is one of them; and

(c) if so, the details of progress made by all the projects including Dholavira so far?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) Yes, Sir. The details of the excavation undertaken by various agencies during the Tenth Five Year Plan are given in the Annexure [See Appendix 223 Annexure No. 24]

(c) The excavation projects including Dholavira conducted during the period under review have since been completed.

#### **Permission to perform prayer in historical mosques**

3742. SHRI AHMAD SAEED MALIHABADI: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that the Hon'ble Prime Minister has assured to give permission to perform prayer in historical mosques;